

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-III**

**Item No.116**  
**IB-2649/ND/2019**

**IN THE MATTER OF:**

**Maxwell**

**....OPERATIONAL CREDITOR**

**VS.**

**ASP Sealing Products Ltd**

**.. CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC, 2016**

**Order delivered on 27.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjeev Sagar and Ms. Surabhi Sinha, Advocates  
For the OL :  
For the RD :  
For the Intervener :

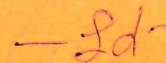
**ORDER**

Both sides are present. Pleadings are complete. The parties are directed to file the Notes on submissions containing two pages along with the case law, if any.

List the matter on 11.2.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit